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Title: Introduction of Indian Medical Council (Amendment) Bill, 2012.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to move for leave to introduce a Bill further to amend the Indian Medical Council Act, 1956.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Medical Council Act, 1956 "

*The motion was adopted.*

SHRI GHULAM NABI AZAD: I introduce\*\* the Bill.

